Pradeep Kumar Malik
Registrar General,
High Court of Judicature at Patna.

प्रदीप कुमार मलिक
महानिबंधक
पटना उच्च न्यायालय,
पटना।

Letter No. 36819 - 36855 /

E-mail/Speed Post
Dated, Patna the 07th May, 2024.

To,

All the District and Sessions Judges, State of Bihar.

Subject : Regarding mentioning the name of the Presiding Officer, the name of Court, its place, party details and case numbers on each page of Order/ Judgment passed by the District Judiciary.

Sir,

I am directed to say that it has come to the notice of the Hon'ble Court that the name of the Presiding Officer, the name of Court, its place, party details and case numbers are not mentioned in each page of Order/ Judgment passed by the District Judiciary and the same cause great inconvenience to the Hon'ble Court.

I am, therefore, to request you to impress upon the Judicial Officers that the header Section of every page of the order-sheet shall distinctly contain the name of the Presiding Officer, the name of Court, its place and after it in the beginning of the body text of the page the case number and party details shall be mentioned so that certified copy of such order/judgment of the district judiciary which are impugned here or anywhere could be manifestly clear in respect of such details.

By order of the Court,

Sd/-

Registrar General

Memo no. 36856 dated 07th May, 2024.

Copy forwarded to the Director, Bihar Judicial Academy, Gaighat, Patna for kind information and needful.

Registrar General

Office: 0612-7158601, 2504111, FAX: 0612-2504088, Email id: rg.pathc@indiancourts.nic.in

All Communications Should be Addressed to the Registrar by Designation and not by Name